

**ORISSA HIGH COURT****FILING REPORT AS ON :04/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0007516/2022	NUTAN PANI @ NUTAN KUMAR PANI VS STATE OF ODISHA	NRUSHINGHA CHARAN PATI VS	R.UDAYAGIRI /66 /2022 () //
2	BLAPL/0007517/2022	SANKAR KALKA VS STATE OF ODISHA	LAXMAN PRADHAN VS	BANDHUGOAN /120 /2021 () //
3	BLAPL/0007518/2022	CHETAN NAYAK VS STATE OF ODISHA	PRASANNA KUMAR PATRA VS	PHIRINGIA /44 /2020 () //
4	BLAPL/0007519/2022	THABIR NAIK @ BUDEK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOKSARA /77 /2022 () //
5	BLAPL/0007520/2022	DIPU @ CHAKRADHAR SETHY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SALIPUR /282 /2021 () //
6	BLAPL/0007521/2022	NARAYAN GOUDA VS STATE OF ODISHA	S.S.RAY 2 VS	DHARAKOT PS /168 /2022 () //
7	BLAPL/0007522/2022	JHULI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
8	BLAPL/0007523/2022	SIPUN @ PRADEEP MUKHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /110 /2022 () //
9	BLAPL/0007524/2022	SATYA NARAYAN SETHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	BADAGADA /295 /2021 () //
10	BLAPL/0007525/2022	RAKESH KUMAR SENAPATI VS STATE OF ODISHA	MONOMOY BASU VS	SAHADEV KHUNTA /325 /2021 () //
11	BLAPL/0007526/2022	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	ASHOK DAS VS	BUGUDA /116 /2018 () //

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12	BLAPL/0007527/2022	SUKANTA BISWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 0 //
13	BLAPL/0007528/2022	BELASENA SABAR VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 0 //
14	BLAPL/0007529/2022	PRIYABRATA BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 0 //
15	BLAPL/0007530/2022	PITABASH GAMANGA VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 0 //
16	BLAPL/0007531/2022	JIRIMIYA GAMANGA VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 0 //
17	BLAPL/0007532/2022	MD. FAIYAZ KHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 0 //
18	CMAPL/0000326/2022	SUBHENDU MISHRA VS STATE OF ODISHA	ADV VS	// 0 //
19	CMP/0000707/2022	ARJUN CHARAN GIRI VS NITYANANDA GIRA	GOPINATH MISHRA VS	// 0 //
20	CMP/0000708/2022	SANTOSH MEHER @ SANTOSH KUMAR MEHER VS ANANDA MEHER	N.C.PATI VS	// 0 //
21	CMP/0000709/2022	SUSAMA MOHANTY @BHUYAN VS DILLIP KUMAR KHUNTIA	SMITA RANJAN PATANAIAK VS	// ADDL.CIVIL JUDGE (SR.DIVN.),3RD COURT,CTC(Cuttack) EC/0000016/1973
22	CONTC/0005041/2022	RABINDRA KUMAR NAYAK VS BISHNUPADA SUTAR, D.E.O, BALASORE	ADV VS	// 0 //
23	CONTC/0005042/2022	RABINDRA KUMAR NAYAK	ADV	//

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		VS	VS	0
		BISHNUPADA SUTAR, D.E.O, BALASORE		//
24	CONTC/0005043/2022	RASHMI RANJAN NAYAK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
25	CONTC/0005044/2022	NARENDRA NARAYAN TRIPATHY	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
26	CONTC/0005045/2022	SIMANCHALA PALLO	ADV.	//
		VS	VS	0
		SANGRAMJEET NAYAK ,IAS		//
27	CONTC/0005046/2022	DHARMA PADHI	ADV	//
		VS	VS	0
		G.MATHIGANON, I.A.S.		//
28	CONTC/0005047/2022	AJAYA KUMAR GOCHHAYAT	ADV	//
		VS	VS	0
		ARCHANA PATTNAIK, I.A.S.		//
29	CONTC/0005048/2022	SHIBARAM DAS	ADV	//
		VS	VS	0
		ARCHANA PATTNAIK, I.A.S.		//
30	CONTC/0005049/2022	ABHAYA KUMAR DAS	ADV	//
		VS	VS	0
		ARCHANA PATTNAIK, I.A.S.		//
31	CONTC/0005050/2022	SOURENDRA NARAYAN PARIDA	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S		//
32	CONTC/0005051/2022	NISHAKANTA MISHRA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		DR. MOHAN SHARMA, I.A.S.		//
33	CONTC/0005052/2022	BIJAYA KUMAR PRADHAN	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		DR. MONA SHARMA, I.A.S.		//
34	CONTC/0005053/2022	RAGHUNATH MOHAPATRA	ADV	//
		VS	VS	0

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35	CONTC/0005054/2022	SATYABRATA SAHU,ADDL.CHIEF SECY., R AND D.M DEPT. GAYADHAR PRADHAN VS	ADV ADV VS	// // 0
36	CONTC/0005055/2022	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M DEPT. BASANTA KUMAR MOHANTY VS	ADV ADV VS	// // 0
37	CONTC/0005056/2022	SATYABRATA SAHU,ADDL.CHIEF SECY., R AND D.M DEPT. JITENDRA KUMAR BISWAL VS	GOUTAM KUMAR ACHARYA(SENIOR ADV) ADV VS	// // 0
38	CONTC/0005057/2022	GAJAPATI MAHARAJA DIBYA SINGHA DEB CHAIRMAN SHREE JAGANNATH TEMPLE JITENDRA KU. RAUL VS	ADV ADV VS	// // 0
39	CONTC/0005058/2022	BRAJA GOPAL ACHARYA, O.A.S.(SS) UMAKANTA PRADHAN VS	ADV ADV VS	// // 0
40	CONTC/0005059/2022	ANU GARG, I.A.S. JITENDRA KUMAR PARIDA VS	ADV ADV VS	// // 0
41	CONTC/0005060/2022	SUNIL KUMAR BANSAL, I.P.S. KALPANA SETHI VS	ADV. ADV. VS	// // 0
42	CONTC/0005061/2022	ER.DAMODAR SAHOO,DIRECTOR WATER AND LAND MANAGMENT INSTITUTE,CUTTACK CHANDRA SEKHAR SAHU VS	ADV ADV VS	// // 0
43	CONTC/0005062/2022	NIHAR RANJAN BEHERA, TAHASILDAR, BHANJANAGAR, GANJAM ARCHANA MOHANTY VS	ADV ADV VS	// // 0
44	CONTC/0005063/2022	BISHNUPADA SETHI, I.A.S. SATYANARAYAN DEHURY VS	ADV ADV VS	// // 0
45	CONTC/0005064/2022	BISHNUPADA SETHI, I.A.S. HEMANT KUMAR BEHERA VS	ADV ADV VS	// // 0
		G.MATHIVATHANAN, I.A.S.		//

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46	CONTC/0005065/2022	PRATAP CHANDRA JENA VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
47	CONTC/0005066/2022	NIRANJAN JENA VS SURESH CHANDRA MOHAPATRA, CHIEF SECY., GOVT. OF ODISHA	AMITAV TRIPATHY VS	// ()
48	CONTC/0005067/2022	NIRANJAN JENA VS SURENDRA KUMAR, PRINCIPAL SECY., G.A. DEPT.	AMITAV TRIPATHY VS	// ()
49	CONTC/0005068/2022	MURALIDHAR DAS VS ANU GARG, I.A.S.	ADV VS	// ()
50	CONTC/0005069/2022	DR. SUBAL CHANDRA SAHOO VS SASWAT MISHRA, I.A.S	ADV VS	// ()
51	CRLA/0000622/2022	NARAYAN BEHERA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JAJPUR TOWN /131 /2012 ()
52	CRLMC/0002123/2022	BASUDEBA GOUDA@BASU VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANADI /83 /2017 ()
53	CRLMC/0002124/2022	K.ANAN THARAJA@K.ANANTHA RAJA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADSAHI /148 /2020 ()
54	CRLMC/0002125/2022	ASHOK KUMAR JAIN VS STATE OF ODISHA	RANJITA DHAL VS	ANGUL TOWN /227 /2019 ()
55	CRLMC/0002126/2022	VIKASH MODI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD), BONAI(Sundargarh)
56	CRLMC/0002127/2022	KANTU PIDIKA@MELEKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MISCA/0000005/2018 BANDHUGOAN /31 /2013 ()
57	CRLMC/0002128/2022	DEBASISH MISHRA	SOUMYA RANJAN DAS	// / /0

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		VS	VS	()
58	CRLMP/0001602/2022	PRITI PANKAJA TRIPATHY RADHARANI BARIK	P.C.MISHRA	// / /0
		VS	VS	()
59	CRLMP/0001603/2022	JUDGE, FAMILY COURT,BALASORE GAUTAM GOCHHAYAT	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
60	CRLMP/0001604/2022	STATE OF ODISHA PADMALOCHAN PANIGRAHI	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
61	CRLMP/0001605/2022	STATE OF ODISHA SARBESWAR SETHY	ACHYUTANANDA PATTNAIK	// / /0
		VS	VS	()
62	CRLMP/0001606/2022	STATE OF ODISHA BRAJA KISHORE KANTHA	ASIT KUMAR JENA	// / /0
		VS	VS	()
63	CRLMP/0001607/2022	STATE OF ODISHA SK.HABIB	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
64	CRLREV/0000363/2022	STATE OF ODISHA TIKESWAR @ TIKEMAN BEHERA	SUSHANTA KUMAR JOSHI	// TUREIKELA /48 /2017
		VS	VS	()
65	FAO/0000312/2022	STATE OF ODISHA D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.	SUBRAT SATPATHY	// / /
		VS	VS	()
66	MACA/0000392/2022	MONIKA BEHERA JANARDAN SET @ SETHI	PRADEEP KUMAR MISHRA	// / /
		VS	VS	()
67	MACA/0000393/2022	SOUMITRA BEHERA HEMABATI RANA	SIDDHARTHA SAMAL	// / /
		VS	VS	()
68	RVWPET/0000180/2022	M/S. T.R.CHEMICALS (P) L.T.D UNION OF INDIA	SANJIB SWAIN, SR.P.C.	// / /
		VS	VS	()

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69	RVWPET/0000181/2022	M/S. VEDANTA ALUMINIUM LTD. BIRAT CHANDRA DAGARA VS	BANSHIDHAR BAUG VS	// // ()
70	TRP(C)/0000284/2022	STATE OF ODISHA MONALISA TAKRI VS	SATYAKAM SWAIN DIPTI RANJAN BHOKTA VS	// // ()
71	WA/0001050/2022	MOHAN PANGI STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, AGA VS	// // ()
72	WA/0001051/2022	MANOJ SAI STATE OF ODISHA VS	UTTAM KUMAR SAHOO, ASC VS	// // ()
73	WA/0001052/2022	BASANTA KUMAR MOHANTY STATE OF ODISHA VS	UTTAM KUMAR SAHOO, ASC VS	// // ()
74	WA/0001053/2022	INDRAMANI SWAIN STATE OF ODISHA VS	ISWAR MOHANTY, ASC VS	// // ()
75	WA/0001054/2022	PRITI RANJAN PARIDA STATE OF ODISHA VS	RABI NARAYAN MISHRA, AGA VS	// // ()
76	WA/0001055/2022	SUSHIL KUMAR KAR STATE OF ODISHA VS	RABI NARAYAN MISHRA, AGA VS	// // ()
77	WP(C)/0019694/2022	ANJAN KUMAR ROUT M/S. NITEEN KUMAR AGRAWAL, SAMBALPUR VS	KANANBALA ROY CHOUDHURY VS	// // ()
78	WP(C)/0019695/2022	UNION OF INDIA NEERAJ AGRAWAL VS	KANANBALA ROY CHOUDHURY VS	// // ()
79	WP(C)/0019696/2022	UNION OF INDIA NALIN KUMAR SWAIN VS	KAMAL BEHARI PANDA VS	// // ()
		STATE OF ODISHA		//

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80	WP(C)/0019697/2022	NALIN KUMAR SWAIN VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
81	WP(C)/0019698/2022	DEBASHISH MOHAPATRA VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
82	WP(C)/0019699/2022	RAMAKRUSHNA PANDA VS SANJUKTA PANDA@UPADHYAY	APARESH BHOI VS	// 0 //
83	WP(C)/0019700/2022	PRAMODINI KUJUR VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
84	WP(C)/0019701/2022	DEBENDRA KUMAR SAHU VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
85	WP(C)/0019702/2022	BIKASH CHANDRA ORAM VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
86	WP(C)/0019703/2022	CHATURBHUJA BHUE VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
87	WP(C)/0019704/2022	BILASINI PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
88	WP(C)/0019705/2022	MAIHAR PRASAD SHARMA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
89	WP(C)/0019706/2022	BILASINI PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
90	WP(C)/0019707/2022	PURNA CHANDRA MUDULI VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
91	WP(C)/0019708/2022	MONALISA PATTNAIK	BHABANI SANKAR TRIPATHY (1)	//



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		VS	VS	0
92	WP(C)/0019709/2022	STATE OF ODISHA MALATI MARANDI	KUNJA SUNDAR DAS	//
		VS	VS	0
93	WP(C)/0019710/2022	STATE OF ODISHA TANUSHREE MISHRA	KUNJA SUNDAR DAS	//
		VS	VS	0
94	WP(C)/0019711/2022	STATE OF ODISHA MUCHIPALI TAVITAY	DILLIP KUMAR RAY	//
		VS	VS	0
95	WP(C)/0019712/2022	STATE OF ODISHA MAHMUD SURAJ	SITANSU MOHAN SINGH	//
		VS	VS	0
96	WP(C)/0019713/2022	RM., RBI, BBSR MURALI MOHAN HIAL	SANGRAM KUMAR SINGH	//
		VS	VS	0
97	WP(C)/0019714/2022	UNION OF INDIA SWAPNA PRAHARAJ	KUNJA SUNDAR DAS	//
		VS	VS	0
98	WP(C)/0019715/2022	STATE OF ODISHA BHAGYALAXMI BEHERA	SANGRAM KUMAR SINGH	//
		VS	VS	0
99	WP(C)/0019716/2022	UNION OF INDIA MINATI DASH	KUNJA SUNDAR DAS	//
		VS	VS	0
100	WP(C)/0019717/2022	STATE OF ODISHA PRANAYINI MOHANTY	SANGRAM KUMAR SINGH	//
		VS	VS	0
101	WP(C)/0019718/2022	UNION OF INDIA JAYANTI DAS	KUNJA SUNDAR DAS	//
		VS	VS	0
102	WP(C)/0019719/2022	STATE OF ODISHA MANORAMA PATRA	KUNJA SUNDAR DAS	//
		VS	VS	0

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103	WP(C)/0019720/2022	STATE OF ODISHA PRABHATI SETHI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// // 0 //
104	WP(C)/0019721/2022	KHUSNUMA PARWEEN VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
105	WP(C)/0019722/2022	SIKHAR PUHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
106	WP(C)/0019723/2022	RABINDRANATH BARIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
107	WP(C)/0019724/2022	SIVA CHARAN JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
108	WP(C)/0019725/2022	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
109	WP(C)/0019726/2022	KAILASH CHANDRA PANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
110	WP(C)/0019727/2022	RENUBALA ACHARYA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
111	WP(C)/0019728/2022	NIRANJAN PARIDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
112	WP(C)/0019729/2022	RAIMANI TUDU VS SATYABRATA MOHANTY	GOPINATH MISHRA VS	// 0 //
113	WP(C)/0019730/2022	JOGENDRA NAYAK VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //

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114	WP(C)/0019731/2022	DHANESWAR PATALSINGH VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
115	WP(C)/0019732/2022	KISHORE CHANDRA PARAMAGURU VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
116	WP(C)/0019733/2022	HARENDRANATH BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
117	WP(C)/0019734/2022	SUBHAS CHANDRA DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
118	WP(C)/0019735/2022	SUBODHA CHANDRA LENKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
119	WP(C)/0019736/2022	PITAMBAR SAMAL VS THE COMMNR.,LR AND S, CUTTACK	BHUBANESWAR DASH VS	// 0 //
120	WP(C)/0019737/2022	SARAT CHANDRA MOHANTY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
121	WP(C)/0019738/2022	ARUN KUMAR KAR VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
122	WP(C)/0019739/2022	SUDARSHAN PATRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
123	WP(C)/0019740/2022	DHANARANJAN BOSE VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
124	WP(C)/0019741/2022	DEBRAJ MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
125	WP(C)/0019742/2022	M/S ABC CONSTURCTIONS, BBSR	S.S.RAO	//

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		VS	VS	0
126	WP(C)/0019743/2022	THE EE., CENTRAL PUBLIC WORKS DEPT., BBSR DEBARAJ MAJHI	PRAFULLA KUMAR RATH	//
		VS	VS	0
127	WP(C)/0019744/2022	STATE OF ODISHA DASARATHI PRADHAN	INDRAMANI SAHOO	//
		VS	VS	0
128	WP(C)/0019745/2022	STATE OF ODISHA BINOD BIHARI SAMANT	TUSHAR KANTA NAYAK	//
		VS	VS	0
129	WP(C)/0019746/2022	COMMNR LR AND S, ODISHA BIPIN BIHARI MAHARANA	INDRAMANI SAHOO	//
		VS	VS	0
130	WP(C)/0019747/2022	STATE OF ODISHA GAGAN CHANDRA MALIK	SUSANTA KUMAR BARAL	//
		VS	VS	0
131	WP(C)/0019748/2022	STATE OF ORISSA NILAKANTHA SAHOO	NIRANJAN NAYAK	//
		VS	VS	0
132	WP(C)/0019749/2022	STATE OF ODISHA RATNAMANI DEI	NIRANJAN NAYAK	//
		VS	VS	0
133	WP(C)/0019750/2022	STATE OF ORISSA SAKUNTALA KAR	NIRANJAN NAYAK	//
		VS	VS	0
134	WP(C)/0019751/2022	STATE OF ODISHA MOHAMMAD MURSALIM	NIRANJAN NAYAK	//
		VS	VS	0
135	WP(C)/0019752/2022	STATE OF ODISHA AJAYA KUMAR BARIK	NIRANJAN NAYAK	//
		VS	VS	0
136	WP(C)/0019753/2022	STATE OF ORISSA CHANDRAMANI PRUSTY	NIRANJAN NAYAK	//
		VS	VS	0

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137	WP(C)/0019754/2022	STATE OF ODISHA SHARAT KUMAR PATTANAİK VS	NIRANJAN NAYAK VS	// // 0
138	WP(C)/0019755/2022	STATE OF ORISSA HARIBANDHU TRIPATHY VS	NIRANJAN NAYAK VS	// // 0
139	WP(C)/0019756/2022	STATE OF ODISHA NABAKISHORE SAHOO VS	NIRANJAN NAYAK VS	// // 0
140	WP(C)/0019757/2022	STATE OF ODISHA PURNA CHANDRA SAMANTRAY VS	NIRANJAN NAYAK VS	// // 0
141	WP(C)/0019758/2022	STATE OF ORISSA PRAVAT KUMAR DASH VS	NIRANJAN NAYAK VS	// // 0
142	WP(C)/0019759/2022	STATE OF ODISHA AMITA RANI SINHA VS	NIRANJAN NAYAK VS	// // 0
143	WP(C)/0019760/2022	STATE OF ORISSA MINATI PANI VS	NIRANJAN NAYAK VS	// // 0
144	WP(C)/0019761/2022	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	NIRANJAN NAYAK VS	// // 0
145	WP(C)/0019762/2022	STATE OF ORISSA GANESWAR MISHRA VS	NIRANJAN NAYAK VS	// // 0
146	WP(C)/0019763/2022	STATE OF ORISSA BIJAYA KUMAR SAHU VS	NIRANJAN NAYAK VS	// // 0
147	WP(C)/0019764/2022	STATE OF ORISSA BIPLAB KESHARI PANDA VS COLLECTOR, BHADRAK CUM ADDL. REGISTRAR OF CO OPERATIVE SOCIETIES	PRASANTA KUMAR JENA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :04/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0019765/2022	DEEPTIKANTA JENA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0019766/2022	DAMBARUDHAR MARANDI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0019767/2022	NIBEDITA BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0019768/2022	NISHAMANI PRUSTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
152	WP(C)/0019769/2022	BALARAM SINGH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
153	WP(C)/0019770/2022	PRASANNA KUMAR BABU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
154	WP(C)/0019771/2022	CHANDINI NAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
155	WP(C)/0019772/2022	JAYANTI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
156	WP(C)/0019773/2022	SUSHIL KUMAR BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0019774/2022	MUKESH KUMAR BAJAJ VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
158	WP(C)/0019775/2022	NIBEDITA MAHANTA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
159	WP(C)/0019776/2022	PABITRA PATRA	B.P.TRIPATHY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, JEYPORE		//
160	WP(C)/0019777/2022	CHANDRASILA DIGHAL	PRAMOD CHANDRA SEJPADA	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0019778/2022	MADHAB KUMAR LENKA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0019779/2022	SANATAN MUDULI	SURAJ MOHANTY	//
		VS	VS	0
		SBI, ANGUL		//
163	WP(C)/0019780/2022	ITISHREE PRADHAN	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0019781/2022	TULASI GOCHHAYAT	BISHNU PATRA	//
		VS	VS	0
		BRANCH MANAGER, ODISHA STATE COOPERATIVE BANK LTD.		//
165	WP(C)/0019782/2022	PRASANTA KUMAR KHUNTIA	SANJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0019783/2022	RAMA CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
167	WP(C)/0019784/2022	M/S. LALL MINERALS PVT. LTD.	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019785/2022	BIDESHI GURU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
169	WP(C)/0019786/2022	BANSHIDHAR BEHERA	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019787/2022	ARJUN BEHERA	LAXMAN PRADHAN	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :04/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0019788/2022	ODISHA GRAMYA BANK, BBSR DEBARAJA PANDA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
172	WP(C)/0019789/2022	SIMANCHAL DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
173	WP(C)/0019790/2022	GANGADHAR BISWAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
174	WP(C)/0019791/2022	ARUN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAVASH CH JENA VS	// 0 //
175	WP(C)/0019792/2022	MADHUMITA BALIARSINGH VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
176	WP(C)/0019793/2022	CHANDRA MOHAN MARNDI VS ODISHA GRAMYA BANK, BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
177	WP(C)/0019794/2022	SHIBA SANKAR PRADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
178	WP(C)/0019795/2022	SRIBATSA BARIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
179	WP(C)/0019796/2022	SHYAM SUNDAR NAYAK VS UNION OF INDIA	GAUTAM SIDDIQUE VS	// 0 //
180	WP(C)/0019797/2022	SUSIM KANTI MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
181	WP(C)/0019798/2022	SUSIM KANTI MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :04/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0019799/2022	JASHODA NAYAK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
183	WP(C)/0019800/2022	KHULANA JENA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
184	WP(C)/0019801/2022	MITRABHANU BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
185	WP(C)/0019802/2022	AJAYA KUMAR PANDA VS SBI, BBSR	LALATENDU SAMANTARAY VS	// 0 //
186	WP(C)/0019803/2022	LOCHAN JAGAT DEGREE COLLEGE, NUAPADA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
187	WP(C)/0019804/2022	PRANATI MOHANTY VS THE SECY. CUM COMMNR., ST AND SC DEVELOPMENT DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
188	WP(C)/0019805/2022	ISWAR BALLAV JAGA PANCHAYAT, PURI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
189	WP(C)/0019806/2022	PRAVATA RAJANI DEVI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
190	WP(C)/0019807/2022	NIRUPAMA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
191	WP(C)/0019808/2022	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
192	WP(C)/0019809/2022	AMITARANI SAHOO VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
193	WP(C)/0019810/2022	ABINASH LENKA	SAUBHAGYA KUMAR SAMAL	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0019811/2022	STATE OF ODISHA SARBESWAR BARIK	SANTOSH KUMAR NANDA	//
		VS	VS	0
195	WP(C)/0019812/2022	STATE OF ORISSA UMAKANTA SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
196	WP(C)/0019813/2022	UNION OF INDIA DEBENDRA BEHERA	SANTOSH KUMAR NANDA	//
		VS	VS	0
197	WP(C)/0019814/2022	STATE OF ORISSA GANGADHAR PRADHAN	SANTOSH KUMAR NANDA	//
		VS	VS	0
198	WP(C)/0019815/2022	STATE OF ORISSA CMRGS INFRASTRUCTURE PROJECTS LTD., BBSR	SUNIL MISHRA	//
		VS	VS	0
199	WP(C)/0019816/2022	DY. COMMNR. OF IT, CIRCLE 1, BBSR MAYADHAR CHAMPATI	NIRANJAN NAYAK	//
		VS	VS	0
200	WP(C)/0019817/2022	STATE OF ORISSA AKAHAYA KUMAR KAR	OMKAR DEVDAS	//
		VS	VS	0
201	WP(C)/0019818/2022	STATE OF ODISHA SUHASINI MISHRA	NIRANJAN NAYAK	//
		VS	VS	0
202	WP(C)/0019819/2022	STATE OF ORISSA CHARO MINZ	NIRANJAN SINGH (1)	//
		VS	VS	0
203	WP(C)/0019820/2022	STATE OF ODISHA BHIKARI CHARAN DASH	NIRANJAN NAYAK	//
		VS	VS	0
204	WP(C)/0019821/2022	STATE OF ORISSA GAGAN BIHARI MOHAPATRA	ASISH KUMAR RAY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0019822/2022	STATE OF ODISHA SWADHIN POLEI VS	SATYAJIT SAMAL VS	// // ()
206	WP(C)/0019823/2022	STATE OF ORISSA DEBABRATA SAHOO VS	ACHYUTANANDA PATTANAİK VS	// // ()
207	WP(C)/0019824/2022	STATE OF ODISHA JUGAL KISHOR MISHRA VS	ACHYUTANANDA PATTANAİK VS	// // ()
208	ABLAPL/0009504/2022	STATE OF ODISHA AJAYA KUMAR PRADHAN VS	BIJAY KUMAR DASH VS	// // ()
209	ABLAPL/0009505/2022	STATE OF ODISHA SUBRAT SAMAL VS	BIDYADHAR MANASINGH VS	// // ()
210	ABLAPL/0009506/2022	STATE OF ODISHA ABEDA SAIKH VS	BIKRAM CHANDRA GHADDEI VS	// // ()
211	ABLAPL/0009507/2022	STATE OF ODISHA SK. RAJA @ NAYEM HUSSAIN KHAN VS	RONALISA PRADHAN VS	// // ()
212	ABLAPL/0009508/2022	STATE OF ODISHA SUDHANSU KUMAR SARANGI VS	LAXMAN BHOI VS	// // ()
213	ABLAPL/0009509/2022	STATE OF ODISHA ASHOK DAS VS	SUSHANTA KUMAR JOSHI VS	// // ()
214	ABLAPL/0009510/2022	STATE OF ODISHA ABHISHEK CHOUDHURY VS	SUPRIYA PATRA VS	// // ()
215	ABLAPL/0009511/2022	STATE OF ODISHA PRAKASH CHANDRA SWAIN @ PRAKASH SWAIN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :04/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	ABLAPL/0009512/2022	PRAVASH CHANDRA SWAIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	RAGHUNATHPUR /123 /2022 () //
217	ABLAPL/0009513/2022	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /135 /2022 () //
218	ABLAPL/0009514/2022	PRATAP KUMAR BALIARSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	PURUNAKATAK /57 /2016 () //
219	ABLAPL/0009515/2022	KINAR GOURI @ GOURI NAIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	KEGAON /131 /2022 () //
220	ABLAPL/0009516/2022	SURAJ SINGH @ SURAJ KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /160 /2022 () //
221	ABLAPL/0009517/2022	MOHAN CHARAN NAYAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	SINGLA /145 /2022 () //
222	ABLAPL/0009518/2022	GAGANI BALIARSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JATNI P.S. /224 /2020 () //
223	ABLAPL/0009519/2022	AKASH PATRA @ TUTUN VS STATE OF ODISHA	ASIT KUMAR JENA VS	RAJKANIKA /167 /2022 () //
224	ABLAPL/0009520/2022	HIMANSU KUMAR SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /355 /2022 () //
225	ABLAPL/0009521/2022	NIRANJAN MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /26 /2022 () //
226	ABLAPL/0009522/2022	HEMANTA PADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /54 /2022 () //
227	ABLAPL/0009523/2022	LOKANATH JENA	MANOJ KUMAR MALLICK	JATNI P.S. /271 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0009524/2022	STATE OF ODISHA DHARANIDHAR BEHERA	GOPAL KRISHNA BEHERA	// /0
		VS	VS	()
229	ABLAPL/0009525/2022	STATE OF ODISHA PRASANTA GAGERENGA	DIPTI RANJAN BHOKTA	// MUNIGUDA /128 /2022
		VS	VS	()
230	ABLAPL/0009526/2022	STATE OF ODISHA CHANDRAMA PARIDA	BISWARANJAN DALAI	// KUJANGA /290 /2022
		VS	VS	()
231	ABLAPL/0009527/2022	STATE OF ODISHA AJAY KUMAR @ ARABINDA SAHOO	BIJAY KUMAR DASH	// BIDANASI /88 /2022
		VS	VS	()
232	ABLAPL/0009528/2022	STATE OF ODISHA MUNA BAGH @ ALBRIT BAGH	DIPTI RANJAN BHOKTA	// SUNABEDA /35 /2021
		VS	VS	()
233	ABLAPL/0009529/2022	STATE OF ODISHA SWARNALATA PRUSTY	SANAT KUMAR DAS	// JENAPUR /196 /2022
		VS	VS	()
234	ABLAPL/0009530/2022	STATE OF ODISHA RABINDRA SING @ CHUNU	DHARMENDRA SETHY	// /0
		VS	VS	()
235	ABLAPL/0009531/2022	STATE OF ODISHA PABITRA KUMAR SAHOO @ KUNA	RABI NARAYAN MOHANTY	// CAPITAL P.S. /746 /2021
		VS	VS	()
236	ABLAPL/0009532/2022	STATE OF ODISHA KANHA @ ALOK BHOI	HIMADRI KUMAR BISWAL	// PAHALA /122 /2022
		VS	VS	()
237	ABLAPL/0009533/2022	STATE OF ODISHA PAPINA @ DEBABRAT SWAIN	PRAFULLA KUMAR BISWAL	// KENDRAPARA SADAR /325 /2022
		VS	VS	()
238	ABLAPL/0009534/2022	STATE OF ODISHA GHANASHYAM NAG	SURYAKANTA DWIBEDI	// KHAPRAKHOL /82 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0009535/2022	STATE OF ODISHA MONALISA SAHOO VS	SURYAKANTA DWIBEDI VS	// AINTHAPALI /439 /2022 ()
240	ABLAPL/0009536/2022	STATE OF ODISHA LILI KUMARI DAS VS	BISWAMBAR MOHANTY VS	// / /0 ()
241	ABLAPL/0009537/2022	STATE OF ODISHA PRATIMA ROULA @ PRATIMA RAUL VS	TIRTH KUMAR SAHU VS	// JEYPORE VIGILANCE /23 /2022 ()
242	ABLAPL/0009538/2022	STATE OF ODISHA(VIG.) KRUSHNA @ BANAMALI KAR VS	BUDHIRAM DAS VS	// JEYPORE VIGILANCE /11 /2022 ()
243	ABLAPL/0009539/2022	STATE OF ODISHA(VIG.) ASUTOSH DASH MOHAPATRA VS	HRUDANANDA MOHAPATRA VS	// PURI TOWN /157 /2022 ()
244	ABLAPL/0009540/2022	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SATYAJIT MOHAPATRA VS	// / /0 ()
245	ABLAPL/0009541/2022	STATE OF ODISHA RANJUDA BADHEI VS	SANTOSH CHANDRA ATABUDHI VS	// KHURDA MODEL /308 /2022 ()
246	ABLAPL/0009542/2022	STATE OF ODISHA BIJAY KUMAR MAHARANA VS	DEBASIS MISHRA VS	// BUGUDA /404 /2022 ()
247	ABLAPL/0009543/2022	STATE OF ODISHA SURENDRA KUMAR MISHRA VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /125 /2022 ()
248	ABLAPL/0009544/2022	STATE OF ODISHA BIRABAR MALLA VS	ASHOK SARANGI VS	// DERABIS /115 /2022 ()
249	ABLAPL/0009545/2022	STATE OF ODISHA INDRAMANI PRADHAN VS	MOHAN KUMAR SAHU VS	// JARAPADA /176 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0009546/2022	N. NARAYAN REDDY VS STATE OF ODISHA	AMITABH MISHRA VS	TIKIRI /82 /2004 () //
251	ABLAPL/0009547/2022	AJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	ASTARANGA /172 /2022 () //
252	ABLAPL/0009548/2022	SUSHIL KUMAR HANSDAH @ SUSIL KUMAR HANSDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /95 /2022 () //
253	ABLAPL/0009549/2022	SHYAM SUNDAR BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /151 /2022 () //
254	ABLAPL/0009550/2022	UMESH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /359 /2022 () //
255	ABLAPL/0009551/2022	MITU BARIK @ SUDARSHAN BARIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI TOWN /157 /2021 () //
256	ABLAPL/0009552/2022	DEBASISH MOHANTY VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 () //
257	ABLAPL/0009553/2022	AJAYA GUPTA VS REPUBLIC OF INDIA	RAKESH KUMAR MALLICK VS	/ /0 () //
258	ABLAPL/0009554/2022	SK. SAMEER VS STATE OF ODISHA	MD. GOLAM MADANI VS	NAYAPALLI P.S. /478 /2022 () //
259	CONTC(CPC)/0000192/2016	PARINITA TRIPATHY VS P.K.PATRA	SHASHI BHUSAN JENA, S.BEHERA VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :04/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	147/2022 SA/91/1994	KHUTALA-MP	M/S.R.N.PANIGRAHI, D.PANIGRAHI
2	148/2022 SA/186/1995	KHUTALA-MP	M/S.R.N.PANIGRAHI, DEBASIS PANIGRAHI
3	149/2022 SA/186/1995	KHUTALA-MP	M/S.R.N.PANIGRAHI
4	150/2022 SA/91/1994	KHUTALA-MP	M/S.R.N.PANIGRAHI
5	151/2022 SA/91/1994	KHUTALA-MP	M/S.R.N.PANIGRAHI
6	152/2022 SA/186/1995	KHUTALA-MP	M/S.R.N.PANIGRAHI
7	191/2022 RVWPET/180/2022	UNION OF INDIA-MP	SANJIB SWAIN, SR.P.C.
8	192/2022 RVWPET/180/2022	UNION OF INDIA-MP	SANJIB SWAIN, SR.P.C.
9	193/2022 RVWPET/181/2022	BIRAT CHANDRA DAGARA-MP	BANSHIDHAR BAUG
10	194/2022 RVWPET/181/2022	BIRAT CHANDRA DAGARA-MP	BANSHIDHAR BAUG
11	205/2022 CONTC/5025/2022	KARTIKA DEEP-MP	
12	207/2022 CONTC/43/2022	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK-MP	
13	208/2022 CONTC/3946/2022	JITENDRA BISWAL-MP	M/S PRABODHA CH. NAYAK
14	233/2022 RPFAM/15/2022	SATISH EKKA-MP	ABHISHEK MOHANTY
15	234/2022 RPFAM/135/2022	SARAT CHANDRA BIBHAR-MP	SIDDHARTH PRASAD MISHRA
16	265/2022 CRLMP/429/2019	BALAKRISHNA PANDA-MP	M/S.BIBHU PRASAD DAS
17	266/2022 CRLMP/935/2022	PRABODHA CHANDRA RAY-MP	CHANDANA MISHRA
18	290/2022 WPC(OA)/1894/2016	BENUDHAR PARIDA-MP	M/S ASHOK PATNAIK
19	466/2022 FAO/23/2002	O.P.G.C.LTD.-MP	M/S.B.K.SHARMA
20	467/2022 FAO/219/2022	MANAGER (LEGAL), M/S. CHOLA MS. GENERAL INSURANCE CO.LTD.-MP	
21	468/2022 FAO/217/2022	MANAGER (LEGAL), M/S. CHOLA MS. GENERAL INSURANCE CO.LTD.-MP	
22	469/2022 FAO/219/2022	MANAGER (LEGAL), M/S. CHOLA MS. GENERAL INSURANCE CO.LTD.-MP	
23	470/2022 FAO/293/2022	DIVISIONAL MANAGER,M/S. ORIENTAL INSURANCE CO.LTD.-MP	SUBRAMP SATPATHY
24	493/2022 CRLREV/574/2016	PRADYUMNA KUMAR BEBARTA-MP	M/S.AMULYA RATNA PANDA M/S.DEBASHIS NANDA
25	494/2022 CRLREV/792/2015	PRADYUMNA KUMAR BEHERA-MP	M/S.AMULYA RATNA PANDA M/S.DEBASHIS NANDA
26	495/2022	TIKESWAR @ TIKEMAN BEHERA-MP	SUSHANTA KUMAR JOSHI



27	CRLREV/363/2022 747/2022 WPC(OAC)/1728/2016	GOBINDA CHANDRA MALLIK-MP	RAMDAS ACHARY
28	748/2022 WPC(OAC)/1732/2016	BHOLANATH BEHERA-MP	MANOJA KUMAR KHUNTIA
29	749/2022 WPC(OAC)/1732/2016	BHOLANATH BEHERA-MP	MANOJA KUMAR KHUNTIA
30	750/2022 WPC(OAC)/1732/2016	BHOLANATH BEHERA-MP	MANOJA KUMAR KHUNTIA
31	751/2022 WPC(OAC)/1865/2016	KAMAL BIHARI DAS-MP	M/S CHITTARANJAN PATTNAIK
32	752/2022 WPC(OAC)/1893/2016	DILLIP KUMAR SAHOO-MP	KARUNAKAR GAYA
33	753/2022 WPC(OAC)/887/2019	PRASANTH KUMAR HANUMAN-MP	RAJIB LOCHAN PATTNAIK
34	780/2022 CMP/707/2022	ARJUN CHARAN GIRI-MP	GOPINATH MISHRA
35	781/2022 CMP/708/2022	SANTOSH MEHER @ SANTOSH KUMAR MEHER-MP	N.C.PATI
36	782/2022 CMP/709/2022	SUSAMA MOHANTY @BHUYAN-MP	SMITA RANJAN PATANAIAK
37	815/2022 MACA/392/2022	JANARDAN SET @ SETHI-MP	PRADEEP KUMAR MISHRA
38	816/2022 MACA/393/2022	HEMABATI RANA-MP	SIDDHARTHA SAMAL
39	817/2022 MACA/788/2017	BAJAJ ALLAIANZ G.I.CO.LTD.-MP	M/S.G.P.DUTTA
40	818/2022 MACA/372/2022	M/S. ORIENTAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
41	819/2022 MACA/42/2016	ARUNA KU.BIRODALAI-MP	M/S.DHANANJAYA MUND,S. KHAN
42	820/2022 MACA/596/2018	RINA DAS-MP	M/S.D.C.SWAIN
43	821/2022 MACA/596/2018	RINA DAS-MP	M/S.D.C.SWAIN
44	822/2022 MACA/596/2018	RINA DAS-MP	M/S.D.C.SWAIN
45	823/2022 MACA/585/2018	MANI@KRUSHNALAL MANDAL-MP	M/S.D.C.SWAIN
46	824/2022 RSA/139/2010	JAMUNA BEHERA-MP	M/S.S.P.MISRA
47	824/2022 MACA/585/2018	MANI@KRUSHNALAL MANDAL-MP	M/S.D.C.SWAIN
48	825/2022 MACA/585/2018	MANI@KRUSHNALAL MANDAL-MP	M/S.D.C.SWAIN
49	825/2022 RSA/274/2012	BRAJABANDHU PATTNAIK-MP	M/S.RAMAPARASAD MOHAPATRA
50	826/2022 RSA/188/2019	RABINDRA NAIK-MP	M/S.GANESH PR.SAMAL
51	826/2022 MACA/586/2018	ANJALI MANNA-MP	M/S.D.C.SWAIN
52	827/2022 MACA/586/2018	ANJALI MANNA-MP	M/S.D.C.SWAIN
53	828/2022 MACA/586/2018	ANJALI MANNA-MP	M/S.D.C.SWAIN
54	1018/2022 ABLAPL/1514/2022	SANATAN NAYAK-MP	
55	1019/2022 ABLAPL/3945/2022	PRABHAT MOHANTY @ PRABHAT RANJAN MOHANTY-MP	
56	1020/2022 ABLAPL/6971/2022	SIBA NATH-MP	
57	1021/2022 ABLAPL/360/2022	DURGA PRASAD @ CHARANA SWAIN-MP	

58	1022/2022 ABLAPL/4205/2022	SUJAYA SARKAR-MP	
59	1023/2022 ABLAPL/7734/2020	MAYADHAR PANI-MP	
60	1024/2022 ABLAPL/8569/2022	AJU @ AJAYA SWAIN @ AJIT KUMAR SWAIN-MP	
61	1025/2022 ABLAPL/4686/2020	TRIPTI RANI GIRI@TRUPTIRANI GIRI-MP	
62	1026/2022 ABLAPL/5988/2022	SARMISTHA BAL-MP	
63	1193/2022 CRLA/688/2017	ISWAR CH.BEHERA-MP	M/S.G.N.MISHRA
64	1194/2022 CRLA/475/2021	MANAS RANJAN TRIPATHY-MP	BIJAYA KUMAR BEHERA
65	1195/2022 CRLA/622/2022	NARAYAN BEHERA-MP	SMRUTI RANJAN MOHAPATRA
66	1196/2022 CRLA/622/2022	NARAYAN BEHERA-MP	SMRUTI RANJAN MOHAPATRA
67	1197/2022 CRLA/551/2020	DASARATHI SETHI-MP	NITYANANDA PANDA, G.MOHANTY
68	1198/2022 CRLA/532/2016	NARAYAN CHANDRA NAYAK-MP	M/S.ASIM AMITABH DASH
69	1394/2022 BLAPL/3403/2022	BABULI PANGI-MP	DEVASIS MOHANTY
70	1686/2022 CRLMC/383/2022	Y.SRIDHAR@ANANDA RAJA-MP	CHITTARANJAN PATTNAIK
71	1687/2022 CRLMC/2124/2022	K.ANAN THARAJA@K.ANANTHA RAJA-MP	BIJAYA KUMAR RAGADA
72	1688/2022 CRLMC/2125/2022	ASHOK KUMAR JAIN-MP	RANJITA DHAL
73	1689/2022 CRLMC/2128/2022	DEBASISH MISHRA-MP	SOUMYA RANJAN DAS
74	2601/2022 WA/1050/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
75	2602/2022 WA/1050/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
76	2603/2022 WA/1050/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
77	2604/2022 WA/1051/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
78	2605/2022 WA/1051/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
79	2606/2022 WA/1051/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
80	2607/2022 WA/1052/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
81	2608/2022 WA/1052/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
82	2609/2022 WA/1052/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
83	2610/2022 WA/1053/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, ASC
84	2611/2022 WA/1053/2022	STATE OF ODISHA-MP	ISWAR MOHANTY, ASC
85	2612/2022 WA/1054/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
86	2613/2022 WA/1054/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
87	2614/2022 WA/1054/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
88	2615/2022 WA/1055/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
89	2616/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA

90	WA/1055/2022 2617/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
91	WA/1055/2022 10532/2022	NEERAJ AGRAWAL-MP	KANANBALA ROY CHOUDHURY
92	WP(C)/19695/2022 10533/2022	M/S. NITEEN KUMAR AGRAWAL, SAMBALPUR-MP	KANANBALA ROY CHOUDHURY
93	WP(C)/19694/2022 10534/2022	NALIN KUMAR SWAIN-MP	KAMAL BEHARI PANDA
94	WP(C)/19697/2022 10535/2022	NALIN KUMAR SWAIN-MP	KAMAL BEHARI PANDA
95	WP(C)/19696/2022 10536/2022	DEBASHISH MOHAPATRA-MP	DEBASIS ROUT
96	WP(C)/19698/2022 10537/2022	MANABHANJAN MEHER-MP	
97	WP(C)/19222/2022 10538/2022	BILASINI PRADHAN-MP	RABINDRA KUMAR SAHOO
98	WP(C)/19704/2022 10539/2022	BILASINI PRADHAN-MP	RABINDRA KUMAR SAHOO
99	WP(C)/19706/2022 10540/2022	KULAMANI SAMAL-MP	ASUTOSH ROUT
100	WP(C)/18795/2022 10541/2022	MURALI MOHAN HIAL-MP	SANGRAM KUMAR SINGH
101	WP(C)/19713/2022 10542/2022	BHAGYALAXMI BEHERA-MP	SANGRAM KUMAR SINGH
102	WP(C)/19715/2022 10543/2022	PRANAYINI MOHANTY-MP	SANGRAM KUMAR SINGH
103	WP(C)/19717/2022 10544/2022	PRABHATI SETHI-MP	SANGRAM KUMAR SINGH
104	WP(C)/19720/2022 10545/2022	KHUSNUMA PARWEEN-MP	SANGRAM KUMAR SINGH
105	WP(C)/19721/2022 10546/2022	RAIMANI TUDU-MP	GOPINATH MISHRA
106	WP(C)/19729/2022 10547/2022	MANAS RANJAN THAKUR-MP	BISWABIHARI MOHANTY
107	WP(C)/19046/2022 10548/2022	M/S SWAIN AND CO.-MP	ASIT KUMAR DASH
108	WP(C)/18440/2022 10549/2022	DR.MRSSUPRIYA DASH-MP	
109	WP(C)/9366/2012 10550/2022	VARSHA PRIYADARSHINI-MP	SUJATA JENA
110	WP(C)/13508/2022 10551/2022	DHANARANJAN BOSE-MP	PRAFULLA KUMAR RATH
111	WP(C)/19740/2022 10552/2022	ISLAM KHAN-MP	
112	WP(C)/32726/2021 10553/2022	SUBHRAKANTA SHARMA-MP	PRABODHA CH. NAYAK
113	WP(C)/17360/2022 10554/2022	BIPLAB KESHARI PANDA-MP	PRASANTA KUMAR JENA
114	WP(C)/19764/2022 10555/2022	PRASANNA KUMAR BABU-MP	SUSHANTA KUMAR JOSHI
115	WP(C)/19770/2022 10556/2022	NATIONAL INSURANCE CO.LTD.-MP	
116	WP(C)/13801/2018 10557/2022	CHANDINI NAG-MP	JAGABANDHU SAHU
117	WP(C)/19771/2022 10558/2022	SUSHIL KUMAR BISWAL-MP	DILLIP KUMAR MOHAPATRA
118	WP(C)/19773/2022 10559/2022	NIBEDITA MAHANTA-MP	SIBA PRASAD SWAIN
119	WP(C)/19775/2022 10560/2022	CHANDRASILA DIGHAL-MP	PRAMOD CHANDRA SEJPADA
120	WP(C)/19777/2022 10561/2022	SHOVENDRA KUMAR DASH-MP	MANOJ KUMAR MOHANTY
	WP(C)/12601/2022		

121	10562/2022 WP(C)/19782/2022	PRASANTA KUMAR KHUNTIA-MP	SANJAYA KUMAR BEHERA
122	10563/2022 WP(C)/19784/2022	M/S. LALL MINERALS PVT. LTD.-MP	ABINASH BARIK
123	10564/2022 WP(C)/13162/2022	NILAMBARA BISHI-MP	SUMITRA MOHANTY
124	10565/2022 WP(C)/19787/2022	ARJUN BEHERA-MP	LAXMAN PRADHAN
125	10566/2022 WP(C)/19791/2022	ARUN KUMAR PANIGRAHI-MP	PRAVASH CH JENA
126	10567/2022 WP(C)/19792/2022	MADHUMITA BALIARSINGH-MP	TRILOCHAN DASH
127	10568/2022 WP(C)/2256/2012	PRAFULLA KU.JENA-MP	M/S.H.N.MOHAPATRA
128	10569/2022 WP(C)/19795/2022	SRIBATSA BARIK-MP	ATUL TRIPATHY
129	10570/2022 WP(C)/19796/2022	SHYAM SUNDAR NAYAK-MP	GAUTAM SIDDIQUE
130	10571/2022 WP(C)/19797/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
131	10572/2022 WP(C)/18816/2022	SUSIM KANTI MOHANTY-MP	
132	10573/2022 WP(C)/18814/2022	SUSIM KANTI MOHANTY-MP	
133	10574/2022 WP(C)/19798/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
134	10575/2022 WP(C)/12375/2022	BAIJAYANTI SAHOO-MP	
135	10576/2022 WP(C)/12375/2022	BAIJAYANTI SAHOO-MP	
136	10577/2022 WP(C)/19802/2022	AJAYA KUMAR PANDA-MP	LALATENDU SAMANTARAY
137	10578/2022 WP(C)/19803/2022	LOCHAN JAGAT DEGREE COLLEGE, NUAPADA-MP	RAMDAS ACHARY
138	10579/2022 WP(C)/20072/2014	NARESH KU.SINGH-MP	M/S.SUBIR PALIT
139	10580/2022 WP(C)/19805/2022	ISWAR BALLAV JAGA PANCHAYAT, PURI-MP	ASHOK KUMAR MOHAPATRA 1
140	10581/2022 WP(C)/19805/2022	ISWAR BALLAV JAGA PANCHAYAT, PURI-MP	ASHOK KUMAR MOHAPATRA 1
141	10582/2022 WP(C)/21411/2020	SASTHI RANI MANDAL-MP	SANKAR PRASAD PANI
142	10583/2022 WP(C)/19812/2022	UMAKANTA SAHOO-MP	GOPAL KRUSHNA MOHANTY
143	10584/2022 WP(C)/19815/2022	CMRGS INFRASTRUCTURE PROJECTS LTD., BBSR-MP	SUNIL MISHRA
144	10585/2022 WP(C)/19815/2022	CMRGS INFRASTRUCTURE PROJECTS LTD., BBSR-MP	SUNIL MISHRA
145	10586/2022 WP(C)/19819/2022	CHARO MINZ-MP	NIRANJAN SINGH (1)
146	10587/2022 WP(C)/19819/2022	CHARO MINZ-MP	NIRANJAN SINGH (1)
147	10588/2022 WP(C)/19824/2022	JUGAL KISHOR MISHRA-MP	ACHYUTANANDA PATTANAİK
148	10589/2022 WP(C)/19823/2022	DEBABRATA SAHOO-MP	ACHYUTANANDA PATTANAİK
149	10590/2022 WP(C)/12599/2022	RAJLAXMI DAS-MP	